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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 18 (RE-2005)/2004-2009

NEW DELHI DATED THE 8th JUNE, 2005

SO(E) : In exercise of the powers conferred under paragraph 2.4 of the Foreign Trade Policy 2004-2009, the Director General of Foreign Trade hereby makes the following amendment in the Public Notice No. 58 (RE –2004)/2002-2007, dated 7th March, 2005 :

Para 1 (i) of Public Notice No. 58 (RE-2004)2002-2007, dated 7th March, 2005 will be amended to read as follows :

“ Prospective exporters shall submit their application in Aayaat Niryaat Form to the DGFT (Headquarters Office), Udyog Bhavan, New Delhi.”

2. This issues in the Public interest.

(K.T. CHACKO)
DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from F. No. 01/91/180/975/AM05/PC-III)